

## LOK SABHA DEBATES

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*Thursday, August 7, 1986/Sravana 16,  
1908 (Saka)*  
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*The Lok Sabha met at Eleven of  
the Clock.*

[MR. SPEAKER *in the Chair*]

### OBITUARY REFERENCES

[*English*]

MR. SPEAKER : Hon. Members, I have to inform the House of the sad demise of two of our former colleagues, namely, Shri P.Y. Deshpande and Shri Y. Eswara Reddy.

Shri P.Y. Deshpande was a member of the Provisional Parliament during 1950-52 from Madhya Pradesh.

A veteran trade unionist, he was associated with several labour and social organisations in various capacities. A leading political theorist, he was an exponent of Gandhian principles and advocated a decentralised world social order. An Advocate by profession, he served as Civil Judge in Madhya Pradesh and Lecturer on Constitutional Law in Nagpur University. He was also author of several works.

Shri P.Y. Deshpande passed away at Nagpur on 26th July, 1986 at the age of 87 years.

Shri Y. Eswara Reddy was a member of the First, Third, Fourth and Fifth Lok Sabha during 1952-57, 1962-66, 1967-70 and 1971-77 respectively representing Cuddapah constituency of Andhra Pradesh. He was

also a member of the Andhra Pradesh Legislative Council during 1958-62.

A veteran freedom fighter, Shri Reddy took active part in the freedom struggle and suffered imprisonment for participating in individual satyagraha movement. A well known social worker, he was associated with the kisan movement and worked for the welfare of agricultural labourers. He was a life member of the Indo-Soviet Cultural Society.

Shri Reddy passed away at Cuddapah on 3rd August, 1986 at the age of 71 years.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

(The Members then stood in silence for a short while.)

PROF. MADHU DANDAVATE : There should not be any undue delay in obituary references. Prof. P.Y. Deshpande is a prominent man and he died on 26th July. Editorials appeared in all the papers throughout the country but we are paying homage today.

MR. SPEAKER : Immediately such things come to our notice, we send it to the District Magistrate for confirmation and then we take steps to announce it.

PROF. MADHU DANDAVATE : Some different procedure should be evolved. Otherwise it looks very odd that a man dies on 26th July and we pay homage on 7th August.

MR. SPEAKER : What can we do? Even if a Member of the House can certify that he knows it, then we can announce.

Yesterday I told the same thing about Mr. Reddy that if he can personally say that it has happened, then we will announce it. That is the problem.

**SHRI BASUDEB ACHARIA :** Yesterday there was a serious railway accident...

**MR. SPEAKER :** Let the time come.

### ORAL ANSWERS TO QUESTIONS

[English]

#### Paucity of Rooms for Doctors in Delhi Hospitals

\*309. **SHRI P. NAMGYAL :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is acute shortage of rooms for the specialists and other Doctors in Delhi Hospitals particularly in the Dr. Ram Manohar Lohia Hospital, New Delhi;

(b) whether due to overcrowding and lack of space, the patients have to face a lot of inconvenience; and

(c) if so, the steps proposed to be taken to construct adequate rooms for Doctors and waiting halls for patients ?

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) :** (a) to (c). Keeping in view the over-all availability of limited space in Central Government Hospitals, priority is given to Specialists and doctors posted in these Hospitals. The overcrowding and congestion of patients in these hospitals is due to reasons like inadequacy of health care facilities at the primary and secondary levels. The effort of the Government has been to establish and strengthen the health care system in the peripheral areas and to introduce in house improvements in the existing hospitals so that the facilities could be put to optimal use. This is a continuing process.

**SHRI P. NAMGYAL :** The reply given by the hon. Minister is not complete. I have specifically asked what steps the Government propose to take to construct adequate rooms for doctors and waiting halls for patients. There are more than one specialist or senior doctor in one room and in most cases patients, particularly, women are reluctant to explain or are unable to explain their problem which is of private nature to the doctor in the presence of any patients around. I would like to know whether there is any proposal to construct additional rooms for specialists and senior doctors in all the Delhi hospitals, especially in Dr. Ram Manohar Lohia Hospital and if so, when, and whether any funds have been allocated and if not, why ?

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) :** The problem of overcrowding in hospitals is well known. The question deals with one aspect of it, namely, the provision of rooms for specialists. Now, as far as possible, as has been said in the answer, effort is made to make available rooms to the specialists and doctors, but the main congestion both in the case of workload of doctors and workload of the other staff is because of the fact that, overall, in this hospital as in other hospitals, the number of patients has increased so much during the last few years that proportionately facilities, including construction of rooms, etc., could not be taken up or have not been taken up. That is the real bottleneck. People who need not come to these hospitals are coming. On an average, it is estimated that about 50 to 60 per cent, or even 70 per cent in some cases, of the patients who come here need not come here or would not have come here if only equal facilities or fairly good facilities were available in their areas. The idea is to tackle it at that source. A plan, for the next few years, has been drawn up for building hospitals and also upgrading and equipping all the 550 and odd dispensaries that we have all over Delhi and also starting a few dispensaries in areas where there are no dispensaries at present. It is a complex comprehensive scheme. Even in the case of separate rooms for